

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.3
New IA/3138/ND/2024 IN IB/2503/ND/2019

IN THE MATTER OF:

Ambrane India Pvt Ltd	...	Applicant
Versus		
MKMG Jewel Developers Pvt Ltd	...	Respondent

Under Section 7 of (IBC)

Order delivered on 13.06.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Adv. Shivam Gautam
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/3138/ND/2024:-

This is an application to take on record the the 19th Status Report of Corporate Insolvency Resolution Process of the Corporate Debtor. The same is taken on record, subject to all just exceptions. IA/3138/ND/2024 stands **allowed**. Place it with the main file for further reference.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)